

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-87 OF 2020**

Shivaji Mukund Shet. .... Petitioner.

Versus

State of Goa and others. .... Respondents.

Mr. Vivek Rodrigues, with Mr. Vithal Naik, Advocates for the  
Petitioner.**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.****Date : 17<sup>th</sup> July, 2020.****P.C. :-**

1. Mr. Rodrigues files on record an affidavit of service indicating that the Goa Public Service Commission (GPSC) has been served in the matter. However, we find that neither any representative, nor any Advocate represents the GPSC today.
2. Since the applications are invited by the GPSC, presence of GPSC will be necessary in this matter.
3. We, therefore, post this matter for further consideration on 21<sup>st</sup> July, 2020. The Registry, as well as Mr. Rodrigues to once again intimate the GPSC that this matter will be taken up on 21/07/2020.

**Smt. M.S. Jawalkar, J.****M.S. Sonak, J.**